NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

6- - 75

: CP/24/2017

NAME OF THE PETITIONER(S)

: ASHRAF ALI PATEL

NAME OF THE RESPONDENT(S)

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SHAMEEN ALMED

2. S.R. RAGHUNATHAN.

ASHISH BHAKTA.

ROHAN RADAJEKARAN

PREETHI. S. ARASU

COUNSEL FOR RESPENDENTS

Counsel for Petitions

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the matter was not settled between the parties. Counsel for petitioner insisted on passing order in the interim prayer regarding appointment of an independent person to make investigation into the affairs of the respondent company. He also submitted that as seen in the counter filed by the respondents, the respondents have no objection for allowing this prayer. Both the counsel are directed to jointly suggest a name of the Independent person to investigate into the affairs of the company. Counsel for petitioner is directed to file the terms of investigation and furnish the same to the other side. Time extended at their request. Put up on 12.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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